

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 32/AM14
SCHEDULED TO BE HELD ON 06.11.2013
(HELD ON 14.11.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 32/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with ‘Chapter 39 and 40 of ITC (HS) Code’ scheduled held on 06.11.2013 (held on 14.11.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee confirmed Minutes of NC Meeting No. 31/AM14 held on 30.10.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-155	MIL INDUSTRIES LTD.	HQ F. No. 01/87/162/00066/AM14/DES-VII	Status: Approved
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0410136508 dated 17.05.2012	RLA F. No. 04/24/040/00024/AM13	

Request: **Fixation of norms for the export product “(i) Pre Vulcanised (Milgerlan) Butyl Rubber Sheet – 4MM Thick (1000 Sq. Meter) and (ii) Pre Vulcanised Butyl Rubber (Milgerlan) Security Strap – 1.70 – 2.00 MM Thick (150 Sq. Meter)”.**

Decision: As per the written comments furnished by the DIPP vide their letter dated 05.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Pre Vulcanized (MILGERLAN) Butyl Rubber Sheet 4 MM thick (1000 Sq. Mtrs.)	6237.00 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	3055.506 kgs
2. Pre Vulcanized Butyl Rubber (MILGERLAN) Sheet 1.7-2.00 MM thick (150.00 Sq. Mtrs.)	432.00 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	211.000 kgs
Note: 1. The applicant has claimed only 5% wastage 2. The applicant should account for minimum of 46.6% Butyl Rubber in the export product at the time of redemption of Licence.			

Case No. A-156	MIL INDUSTRIES LTD.	HQ F. No. 01/87/162/00067/AM14/DES-VII	Status: Approved
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0410139940 dated 25.09.2012	RLA F. No. 04/24/040/00110/AM13	

Request: **Fixation of norms for the export product “(i) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 5 MM Thick (480 Sq. Meter); (ii) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 3 MM Thick (584 Sq. Meter); and (iii) PV Butyl**

Rubber Milgerlan Security Strip – 1.7MM Thick (72 Sq. Meter)”.

Decision: As per the written comments furnished by the DIPP vide their letter dated 05.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Rubber Compound Sheet MILGERLAN Pre Vulcanized Butyl Rubber Sheet 5 MM thick (480 Sq. Mtrs.)	3742.080 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	1833.620 kgs
2. Rubber Compounded Sheet MILGERLAN Pre Vulcanized Butyl Rubber Sheet 3 MM thick (584 Sq. Mtrs.)	2731.950 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	1338.660 kgs
3. PV Butyl Rubber MILGERLAN Security Strip. 1.7 MM Thick (72 Sq. Mtr.)	190.870 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	93.520 kgs
Note: 1. The applicant has claimed only 5% wastage 2. The applicant should account for minimum of 46.6% Butyl Rubber in the export product at the time of redemption of Licence.			

Case No. A-157	MIL INDUSTRIES LTD.	HQ F. No. 01/87/162/00068/AM14/DES-VII	Status:
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0410144157 dated 13.03.2013	RLA F. No. 04/24/040/00246/AM13	Approved

Request: **Fixation of norms for the export product “(i) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 5 MM Thick (480 Sq. Meter); (ii) Rubber Compounded Sheet – Milgerlan Pre Vulcanised Butyl Rubber Sheet 3 MM Thick (584 Sq. Meter); and (iii) PV Butyl Rubber Milgerlan Security Strip – 1.7MM Thick (72 Sq. Meter)”.**

Decision: As per the written comments furnished by the DIPP vide their letter dated 05.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. MILGERLAN Pre Vulcanized Butyl Rubber Sheet 5 MM thick (7380 Sq. Mtrs.)	57564.00 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	28191.600 kgs
2. MILGERLAN Pre Vulcanized Butyl Rubber Sheet 3 MM thick (2064 Sq. Mtrs.)	9659.520 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	4726.560 kgs
3. MILGERLAN Pre Vulcanized Butyl Rubber Sheet (Security Strip. 1.5 MM Thick (1416.60 Sq. Mtrs.)	3314.840 kgs	Synthetic Rubber JSR Butyl Grade 268 / Exxon Butyl Grade 286 / Butyl BK 1675 N	1629.090 kgs
Note: 1. The applicant has claimed only 5% wastage. 2. The applicant should account for minimum of 46.6% Butyl Rubber in the export product at the time of redemption of Licence.			

following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyre Reinforced with Nylon Tyre Cord Warp Sheet or Rayon Tyre Cord Warp Sheet	100.00 kg	1. Natural Rubber	45.24 kg
		2. Synthetic Rubber: PBR	0.82 kg
		3. Synthetic Rubber SBR-1502	4.21 kg
		4. Carbon Black	23.31 kg
		5. Nylon Tyre Cord Fabric (Dipped)	10.01 kg
		6. Bead Wire	3.31 kg
		7. Rubber Chemicals Antioxidant	1.43 kg
		8. Rubber Chemicals Accelerator	0.34 kg
		9. Rubber Chemicals Retarders	0.14 kg
		10. Zinc Oxide	2.17 kg
		11. Misc. Chemicals: Stearic Acid	1.09 kg
		12. Misc. Chemicals: Microcrystalline Wax	0.81 kg
		13. Misc. Chemicals: Mould Release Agent	0.04 kg
		14. Misc. Chemicals Tackifiers / Synthetic Resins	0.37 kg
		15. Misc. Chemicals Plasticisers	6.62 kg
		17. Insoluble Sulphur	0.09 kg
Note: There should be a value cap on Rubber Chemical and Misc. Chemicals as per General Note – 8 of Handbook of Procedure Volume – II.			

Case No. A-160	MANAKSIA LTD.	HQ F. No. 01/87/050/00316/AM08/DES-VII	Status: Deferred
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0210102082 dated 02.07.2007	RLA F. No. 02/24/040/00095/AM08	

Request: Review of NC's decision taken in Meeting No. 15/AM10 held on 08.07.2009.

Decision: A copy of Representation of firm has been forwarded to DIPP on 26.09.2013. Comments awaited from DIPP.

Deferred for three weeks.

Case No. A-161	MANAKSIA LTD.	HQ F. No. 01/83/050/02009/AM08/DES-VII	Status: Deferred
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0210106398 dated 23.11.2007	RLA F. No. 02/24/040/00226/AM08	

Request: Deletion of 'Solid Content details' from the description of all the Export Products.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 26.09.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-162	MULTIBASE INDIA LTD.	HQ F. No. 01/87/050/00114/AM12/DES-VII	Status:
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310635302 dated 09.06.2011	RLA F. No. 03/95/040/00173/AM12	Approved

Request: **Amendment in the description of Export Product and Import Item No. 1.**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/62/2010-PC-II dated 28.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Based Siloxane Master Batch/Compound, Silicone Master Batch	1 kg	1. Dow Corning (R) SGM 26, 100 kg Drum Silicones in Primary Form Other	0.5150 kg
		2. Polypropylene Granules	0.5150 kg

Case No. A-163	JAIN IRRIGATION SYSTEMS LTD.	HQ F. No. 01/87/162/00086/AM14/DES-VII	Status:
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310422936 dated 13.03.2007	RLA F. No. 03/83/040/00674/AM07	Approved

Request: **Fixation of input output norms against Advance Authorization No. 13.03.2007 in respect of M/s Jain Irrigation Systems Ltd., Mumbai**

0310422936 dated

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/24/2008-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

Export Product	Qty.	Import Items	Qty.
1. Rigid Well casing / screen pipes, PVC Pipes & Fittings	1 kg	1. PVC Resin	0.9818 kg
		2. PVC Stabilizer	0.0334 kg
		3. Lubricant (Wax)	0.0117 kg
		4. Flow Promoter	0.0414 kg
		5. Impact Modifier	0.0414 kg
		6. Filler (Calcium Stearate)	0.0414 kg
		7. Titanium Oxide	0.0362 kg
2. HDPE Duct Pipes, HDPE Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings	1 kg	8. HDPE Resin	1.003 kg
		9. Silicore	0.037 kg
		10. Colour Master Batch	0.009 kg
		11. White Master Batch	0.001 kg
3. Articles made of LDPE / LLDPE (Polytube & Lateral)	1 kg	12. Relevant LDPE / LLDPE Granules	1.05 kg
4. Articles made of Polypropylene (Irrigation Components)	1 kg	13. Polypropylene Granules (PPCP: Polypropylene)	1.05 kg
Note: However, since licence is already expired, above stated norms are approved only for regularization purpose. No further export / import is to be allowed.			

Components)			
Note: However, since licence is already expired, above stated norms are approved only for regularization purpose. No further export / import is to be allowed.			

Case No. A-165	JAIN IRRIGATION SYSTEMS LTD.	HQ F. No. 01/87/162/00088/AM14/DES-VII	Status: Approved
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310452544 dated 04.12.2007	RLA F. No. 03/83/040/00524/AM08	

Request: **Fixation of input output norms against Advance Authorization No. 0310452544 dated 04.12.2007 in respect of M/s Jain Irrigation Systems Ltd., Mumbai**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/24/2008-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

Export Product	Qty.	Import Items	Qty.
1. Rigid Well casing / screen pipes	1 kg	1. PVC Resin	0.9818 kg
		2. PVC Stablizer Master Batch / PVC Stabilizer	0.0334 kg
		3. Lubricant (Wax) Master Batch / Lubricant Wax	0.0117 kg
		4. Flow Promoter Modifier Master Batch / Flow Promoter	0.0414 kg

		5. Impact Modifier Master Batch / Impact Modifier	0.0414 kg
		6. Filler (Calcium Stearate)	0.0414 kg
		7. Titanium Dioxide	0.0362 kg
2. HDPE Telecom Duct	1 kg	8. HDPE Resin	1.003 kg
		9. Silicore	0.037 kg
		10. Colour Master Batch	0.009 kg
		11. White Master Batch	0.001 kg
3. Articles made of LDPE / LLDPE Granules	1 kg	12. Relevant LDPE / LLDPE Granules	1.05 kg
Note: However, since licence is already expired, above stated norms are approved only for regularization purpose. No further export / import is to be allowed.			

Case No. A-166	JAIN IRRIGATION SYSTEMS LTD.	HQ F. No. 01/87/162/00089/AM14/DES-VII	Status: Approved
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310476579 dated 26.08.2007	RLA F. No. 03/83/040/00177/AM09	

Request: Fixation of input output norms against Advance Authorization No. **0310476579** dated **26.08.2007** in respect of M/s Jain Irrigation Systems Ltd., **Mumbai**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/24/2008-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

Export Product	Qty.	Import Items	Qty.
1. HDPE Duct Pipes, HDPE	1 kg	1. HDPE Resin	1.003 kg

Pipes, Gas Pipes, HDPE Coils, HDPE Quick Coupling Pipes & HDPE Fittings		2. Silicore	0.037 kg
		3. Colour Master Batch	0.009 kg
		4. White Master Batch	0.001 kg
2. Articles made of LDPE / LLDPE, Pipes, Coils & Fittings	1 kg	5. Relevant LDPE / LLDPE Granules	1.05 kg
Note: However, since licence is already expired, above stated norms are approved only for regularization purpose. No further export / import is to be allowed.			

Case No. A-167	SASA RUBBER PVT. LTD.	HQ F. No. 01/87/050/00417/AM13/DES-VII	Status: Deferred
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 2410037977 dated 21.01.2013	RLA F. No. 24/24/040/00019/AM13	

Request: Enhancement in the qty. of Export Product and corresponding import item allowed by NC in its Meeting No. 20/AM14 held on 20.08.2013.

Decision: A copy of Representation of firm has been forwarded to DIPP on 23.10.2013.

Deferred for three weeks.

Case No. A-168	ESSEN SPECILITY FILMS PVT. LTD.	HQ F. No. 01/87/050/00278/AM13/DES-VII	Status: Deferred
NC No.: 32/AM14 Dated: 14.11.2013	Adv. Lic. No. 2410037573 dated 25.10.2012	RLA F. No. 24/24/040/00012/AM13	

Request: Enhancement in the wastage allowed by NC in its Meeting No. 52/AM13 held on 25.03.2013.

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on

23.10.2013.

Deferred for three weeks.

ONLINE CASES

1	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:11.12.2013
	Decision: A D/L No. 46011/22/2012-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

2	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:27.11.2013
	Decision: A D/L was issued to firm by DGFT on 01.10.2013 giving 15 days to furnish point-wise specific reply in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013 issued by D/o C&PC. Reply awaited from firm.			

	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
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3	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:11.12.2013
Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

4	Case No.:4/33/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:11.12.2013
Decision: A D/L No. 46011/106/2011-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

5	Case No.:5/33/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00275/AM13/	RLA File :09/24/040/00305/AM13/	Lic.No/Date:0910053849 18.09.2012	Defer Date:11.12.2013
Decision: A D/L No. 46011/22/2012-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

6	Case No.:13/37/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00311/AM13/	RLA File :09/24/040/00323/AM13/	Lic.No/Date:0910054015 10.10.2012	Defer Date:11.12.2013
Decision: A D/L No. 46011/22/2012-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

Committee to issue a Reminder to firm giving 15 days time for submission of information.

7	Case No.:1/34/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00279/AM13/	RLA File :08/24/040/00277/AM13/	Lic.No/Date:0810116195 07.11.2012	Defer Date:27.11.2013
	Decision: A D/L was issued to firm by DGFT on 01.10.2013 giving 15 days to furnish point-wise specific reply in response to D/L No. 46011/130/2012-PC.II dated 06.03.2013 issued by D/o C&PC. Reply awaited from firm.			

8	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

10	Case No.:23/7/87-ALC1/2013	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00035/AM14/	RLA File :07/24/040/00470/AM13/	Lic.No/Date:0710093568 07.02.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/47/2013-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.07.2013 and 27.09.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

11	Case No.:13/7/87-ALC1/2013	Party Name:POWER ADDITIVES.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00025/AM14/	RLA File :03/95/040/00015/AM14/	Lic.No/Date:0310730771 08.04.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/05/2013-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.10.2013. Comments awaited from D/o C&PC.			

12	Case No.:33/7/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00045/AM14/	RLA File :34/24/040/00004/AM14/	Lic.No/Date:3410036614 09.04.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

13	Case No.:15/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00081/AM14/	RLA File :34/24/040/00010/AM14/	Lic.No/Date:3410036728 26.04.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

14	Case No.:16/13/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00082/AM14/	RLA File :34/24/040/00011/AM14/	Lic.No/Date:3410036729 26.04.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

15	Case No.:2/10/87-ALC1/2013	Party Name:RUCHI ORGANICS LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00063/AM14/	RLA File :06/24/040/00004/AM14/	Lic.No/Date:0610031864 07.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/54/2013-PC.II dated 08.07.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 30.07.2013 and 27.09.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.			

	Case No.:8/25/87-ALC1/2013	Party Name:LAKSHMI INFO SOLUTIONS,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00206/AM14/	RLA File :07/24/040/00042/AM14/	Lic.No/Date:0710095684	Defer Date:11.12.2013

Decision: A D/L No. 46011/74/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No.:34/29/87-ALC1/2013	Party Name:BREMELS RUBBER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Withdrawn
HQ File :01/87/050/00258/AM14/	RLA File :07/21/040/00136/AM14/	Lic.No/Date:0710095686 31.05.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	40082120	62/0- PRECURED TREAD RUBBER	300000.000	K.G	54103500.00	990000.00 US Dollars
2	40051000	62/0- SYNTHETIC Rubber BASED RUBBER COMPOUNDED SHEETS	50000.000	K.G	9017250.00	165000.00 US Dollars
				Total	63,120,750.00	1,155,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021920	SYNTHETIC RUBBER SBR-1502/1712	123000.000	K.G	20,165,850.00	369,000.00 US Dollars	100.00	Value & Qty
2	40021900	SYNTHETIC RUBBER PBR	51000.000	K.G	9,755,025.00	178,500.00 US Dollars	100.00	Value & Qty

3	28030010	CARBON BLACK	90000.000	K.G	6,885,900.00	126,000.00 US Dollars	100.00	Value & Qty
4	38123010	RUBBER CHEMICALS - ANTIOXIDANT The import of antioxidant shall not exceed 50% of the rubber chemicals allowed	3450.000	K.G	1,508,340.00	27,600.00 US Dollars	100.00	Value & Qty
5	38121000	RUBBER CHEMICALS - ACCELERATOR	3450.000	K.G	1,508,340.00	27,600.00 US Dollars	100.00	Value & Qty
6	40021900	SYNTHETIC RUBBER PBR	34000.000	K.G	6,503,350.00	119,000.00 US Dollars	100.00	Value & Qty
7	28030010	CARBON BLACK	8500.000	K.G	650,335.00	11,900.00 US Dollars	100.00	Value & Qty
				Total	46,977,140.00	859,600.00		

Decision: RLA, Bangalore vide e-mail dated 24.10.2013 have informed that the advance authorization had been issued under SION A-1701 and A-1701. Hence, the Committee decided to **withdraw** the case.

18	Case No.:5/19/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00145/AM14/	RLA File :03/94/040/00176/AM14/	Lic.No/Date:0310736575 04.06.2013	Defer Date:27.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.07.2013. Comments awaited from D/o C&PC.			

19	Case No.:7/25/87-ALC1/2013	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00205/AM14/	RLA File :07/24/040/00545/AM13/	Lic.No/Date:0710096104 20.06.2013	Defer Date:27.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

20	Case No.:2/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00200/AM14/	RLA File :34/24/040/00073/AM14/	Lic.No/Date:3410037379 11.07.2013	Defer Date:27.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

21	Case No.:1/25/87-ALC1/2013	Party Name:STYLO TABLEWARES	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00199/AM14/	RLA File :24/24/040/00023/AM13/	Lic.No/Date:2410039498 26.07.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/120/2006-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:9/25/87-ALC1/2013		Party Name:MACRO POLYMERS P. LTD.		Meet No/Date:32/87-ALC1/2013 14.11.2013		Status: Approved	
	HQ File :01/87/050/00207/AM14/		RLA File :08/24/040/00176/AM14/		Lic.No/Date:0810123365 30.07.2013		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
	1	39075000	62/0- Alkyd Resin S 5050 (80 +/- 2% Resin content)	50000.000	K.G	4860000.00	81000.00 US Dollars	

					Total	4,860,000.00	81,000.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	17950.000	K.G	1,302,000.00	21,700.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydried	15650.000	K.G	1,380,000.00	23,000.00 US Dollars	0.00	Qty
3	29054290	Pentaerithritol	2300.000	K.G	186,000.00	3,100.00 US Dollars	0.00	Qty
4	29054500	Glycerine	8200.000	K.G	450,000.00	7,500.00 US Dollars	0.00	Qty
5	27101990	Mineral Turpentine Oil/ Law Aromatic White Spirite (LAWS)	7500.000	K.G	570,000.00	9,500.00 US Dollars	570,000.00	Qty
6	29023000	Toluene (This licence issued under para 4.7 of HB vol.I 2009-14 for fixation of Norms by ALC New Delhi)	4200.000	K.G	312,000.00	5,200.00 US Dollars	0.00	Qty
				Total	4,200,000.00	70,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-S-5050 (80+/-2% Resin Content)	1 kg	1. Distilled Fatty Acid	0.359 kg
		2. Phthalic Anhydride	0.313 kg
		3. Pentaerithritol	0.046 kg
		4. Glycerine	0.164 kg
		5. Mineral Turpentine Oil / Low Aromatic White Spirit (LAWS)	0.150 kg
		6. Toluene	0.084 kg

23	Case No.:1/20/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00162/AM14/	RLA File :09/24/040/00161/AM14/	Lic.No/Date:0910057004 02.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 03.10.2013. Comments awaited from D/o C&PC.			

Case No.:12/25/87-ALC1/2013	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Approved														
HQ File :01/87/050/00210/AM14/	RLA File :08/24/040/00187/AM14/	Lic.No/Date:0810123462 02.08.2013	Defer Date:														
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39204900</td><td>63/0- Double Side PVC coated Polyester Fabrics with base fabric weight of 43 gms/sa mtr (Tolerance +/-</td><td>1538000.000</td><td>Sq.</td><td>16800000.00</td><td>280000.00 US Dollars</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39204900	63/0- Double Side PVC coated Polyester Fabrics with base fabric weight of 43 gms/sa mtr (Tolerance +/-	1538000.000	Sq.	16800000.00	280000.00 US Dollars
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)											
1	39204900	63/0- Double Side PVC coated Polyester Fabrics with base fabric weight of 43 gms/sa mtr (Tolerance +/-	1538000.000	Sq.	16800000.00	280000.00 US Dollars											

		10%)			meter			
					Total	16,800,000.00	280,000.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	60053100	Polyester Warp Knitted Fabric 43 GSM (+/- 10%) Condn.This licence issued under para 4.7 of H.B. for fixation of norms by ALC.,New Delhi.	1799460.000	Sq. meter	10,080,000.00	168,000.00 US Dollars	1,080,000.00	Qty
				Total	10,080,000.00	168,000.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/43/2013-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Double Side PVC Coated Polyester Fabric with Base Fabric weight of 43 GMS / Sq. Meter (Tolerance $\pm$ 10%)	1 Sq. Mtr.	Polyester Warp Knitted Fabric (43 GSM $\pm$ 10%)	1.10 Sq. Meter

Case No.:13/25/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00211/AM14/	RLA File :08/24/040/00188/AM14/	Lic.No/Date:0810123459 02.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39075000	62/0- Alkyd Resin S 5060 (80% +/-2% Resin content)	100000.000	K.G	9900000.00	165000.00 US Dollars
				Total	9,900,000.00	165,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	43600.000	K.G	3,360,000.00	56,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	24600.000	K.G	2,460,000.00	41,000.00 US Dollars	0.00	Qty
3	29054290	Pentaerithritol	7700.000	K.G	720,000.00	12,000.00 US Dollars	0.00	Qty
4	29054500	Glycerine	10400.000	K.G	600,000.00	10,000.00 US Dollars	0.00	Qty
5	39075000	Long Oil alkyd resin solution (10% resin content)	20900.000	K.G	1,140,000.00	19,000.00 US Dollars	0.00	Qty
6	29023000	Toluene (This licence issued under para 4.7 of HB vol.I 2009-14 for fixation of Norms by ALC New Delhi)	3000.000	K.G	300,000.00	5,000.00 US Dollars	0.00	Qty
				Total	8,580,000.00	143,000.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 30/87-ALC1/2013 dated 23.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5060 (80+/-2% Resin content)	1 kg	1. Distilled Fatty Acid	0.436 kg
		2. Phthalic Anhydride	0.246 kg
		3. Pentaerithritol	0.077 kg
		4. Glycerine	0.104 kg

		5. Long Oil Alkyd Resin Solution (10% resin content)	0.209 kg
		6. Toluene	0.030 kg

Case No.:3/25/87-ALC1/2013	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00201/AM14/	RLA File :05/23/040/00123/AM14/	Lic.No/Date:0510361953 05.08.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- Polyethylene Glycol 400 (Polymeg-400)	500.000	M.T	39825000.00	675000.00 US Dollars
				Total	39,825,000.00	675,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	22072000	Denatured Ethyl Alcohol	616.000	M.T	29,075,200.00	492,800.00 US Dollars	0.00	Value & Qty
2	29094100	Diethylene Glycol (DEG)	139.000	M.T	3,280,400.00	55,600.00 US Dollars	0.00	Value & Qty
3	38159000	Silver Catalyst	0.147	M.T	2,074,440.00	35,160.00 US Dollars	0.00	Value & Qty
4	38159000	Alumina Catalyst	0.133	M.T	171,985.00	2,915.00 US Dollars	0.00	Value & Qty

				Total	34,602,025.00	586,475.00		
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Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 31.10.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 400 (Polymeg-400)	1 kg	1. Denatured Ethyl Alcohol	1.232 kg
		2. Diethylene Glycol (DEG)	0.278 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg

27	Case No.:4/25/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00202/AM14/	RLA File :05/23/040/00192/AM14/	Lic.No/Date:0510361946 05.08.2013	Defer Date:27.11.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

28	Case No.:8/29/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00232/AM14/	RLA File :03/94/040/00376/AM14/	Lic.No/Date:0310744148 05.08.2013	Defer Date:04.12.2013

Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.

29	Case No.:4/29/87-ALC1/2013	Party Name:DSM INDIA PVT. LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00228/AM14/	RLA File :31/83/040/00081/AM14/	Lic.No/Date:3110059802 07.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

30	Case No.:18/25/87-ALC1/2013	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00216/AM14/	RLA File :34/24/040/00099/AM14/	Lic.No/Date:3410037629 12.08.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/1/2008-PC.II dated 28.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

31	Case No.:7/29/87-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00231/AM14/	RLA File :03/94/040/00340/AM14/	Lic.No/Date:0310745512 16.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

32	Case No.:10/29/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00234/AM14/	RLA File :03/94/040/00407/AM14/	Lic.No/Date:0310745518 16.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

33	Case No.:9/29/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00233/AM14/	RLA File :03/94/040/00378/AM14/	Lic.No/Date:0310746288 21.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

34	Case No.:11/29/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00235/AM14/	RLA File :03/94/040/00418/AM14/	Lic.No/Date:0310746279 21.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

35	Case No.:13/29/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00237/AM14/	RLA File :03/94/040/00442/AM14/	Lic.No/Date:0310746286 21.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

36	Case No.:14/29/87-ALC1/2013	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00238/AM14/	RLA File :03/95/040/00417/AM14/	Lic.No/Date:0310746234 21.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

37	Case No.:12/29/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00236/AM14/	RLA File :03/94/040/00430/AM14/	Lic.No/Date:0310746495 22.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

38	Case No.:35/29/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00259/AM14/	RLA File :10/24/040/00031/AM14/	Lic.No/Date:1010054485 23.08.2013	Defer Date:11.12.2013
	Decision: A D/L was issued by DIPP to firm on 29.10.2013. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

39	Case No.:36/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00260/AM14/	RLA File :34/24/040/00111/AM14/	Lic.No/Date:3410037712 23.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

40	Case No.:17/29/87-ALC1/2013	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00241/AM14/	RLA File :05/23/040/00190/AM14/	Lic.No/Date:0510364087 02.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

41	Case No.:19/29/87-ALC1/2013	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00243/AM14/	RLA File :05/23/040/00208/AM14/	Lic.No/Date:0510364088 02.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

42	Case No.:3/29/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00227/AM14/	RLA File :09/24/040/00257/AM14/	Lic.No/Date:0910057488 03.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

43	Case No.:20/29/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00244/AM14/	RLA File :05/24/040/00196/AM14/	Lic.No/Date:0510364315 03.09.2013	Defer Date:04.12.2013

Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.

44	Case No.:6/29/87-ALC1/2013	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date:0210193827 04.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

45	Case No.:38/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00262/AM14/	RLA File :34/24/040/00120/AM14/	Lic.No/Date:3410037804 04.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

46	Case No.:18/29/87-ALC1/2013	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00242/AM14/	RLA File :05/23/040/00191/AM14/	Lic.No/Date:0510364728 05.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

47	Case No.: 41/29/87-ALC1/2013	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00265/AM14/	RLA File :05/24/040/00186/AM14/	Lic.No/Date:0510364874 06.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

48	Case No.: 15/29/87-ALC1/2013	Party Name:DURA LINE INDIA PVT LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00239/AM14/	RLA File :05/23/040/00165/AM14/	Lic.No/Date:0510364980 09.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

49	Case No.: 16/29/87-ALC1/2013	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00240/AM14/	RLA File :05/23/040/00189/AM14/	Lic.No/Date:0510364997 09.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

50	Case No.: 1/29/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00225/AM14/	RLA File :08/24/040/00256/AM14/	Lic.No/Date:0810124595 10.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

51	Case No.: 21/29/87-ALC1/2013	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00245/AM14/	RLA File :05/24/040/00213/AM14/	Lic.No/Date:0510365116 10.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

52	Case No.: 2/29/87-ALC1/2013	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00226/AM14/	RLA File :08/24/040/00263/AM14/	Lic.No/Date:0810124713 12.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

53	Case No.: 32/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00256/AM14/	RLA File :08/24/040/00229/AM14/	Lic.No/Date:0810124735 12.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

54	Case No.: 33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

55	Case No.: 37/29/87-ALC1/2013	Party Name:EXECHON	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00261/AM14/	RLA File :34/24/040/00115/AM14/	Lic.No/Date:3410037915 13.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

56	Case No.: 39/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00263/AM14/	RLA File :34/24/040/00128/AM14/	Lic.No/Date:3410037903 13.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

57	Case No.: 1/26/87-ALC1/2013	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00219/AM14/	RLA File :52/24/040/00021/AM14/	Lic.No/Date:5210040205 17.09.2013	Defer Date:27.11.2013
	Decision: RLA, Surat was requested through e-mail on 23.10.2013 for furnishing application expeditiously. Application awaited from RLA, Surat.			

58	Case No.: 40/29/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00264/AM14/	RLA File :34/24/040/00144/AM14/	Lic.No/Date:3410037994 18.09.2013	Defer Date:04.12.2013

Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.

59	Case No.:1/32/87-ALC1/2013	Party Name:VINAYAK POLYMERS	Meet No/Date:32/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00277/AM14/	RLA File :13/24/040/00027/AM14/	Lic.No/Date:1310044599 03.10.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
